

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. U. M. Padwad
COURT 24 ADDL SESSIONS JUDGE
Criminal Cause List Dated 23-07-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>JUDGMENT</u>				
1	SESSIONS CASE	100469/2016	THE STATE OF KANJURMARG POLICE STATION. Vs SANJAY NARENDRA NIRMAL AND ANOTHER 01	APP Mr. P.S.Tawade Adv. Vaishali Mane (S/A)
<u>HEARING</u>				
2	CRI REV APP	100094/2018	Iqbal Kamruddin Qureshi - Applicant Vs Sirsiwala Realty - Respondent	Sameer P. Nangre
3	CRI APPEAL	100574/2018	Nikesh Tarachand Shah @ MA 1787/18 @ BA 1672/18 - Aplnt. Vs State of Maharashtra and Kishore Kundanmal Gandhi- Respdt.	M/s. A. S. Khan and Associates
4	CRI REV APP	100111/2019	Vinayak Prabhakar Mapuskar - Applicant Vs State of Maharashtra - Respondent	A. R. Pande
5	CRI REV APP	100113/2019	Vishal Vishwanath Raut-Aplcnt. Vs State of Maharashtra through the Secretary of Housing Ministry-Respdts.	A. R. Pande
6	ABA	102032/2019	Sagarmal Roopchand Jain Vs State Matunga Police Station	Imran Shaikh
<u>EVIDENCE PART HEARD</u>				
7	SESSIONS CASE	100534/2015	The State of Nagpada Police Station Vs Kumaran Subbiya Konar	
8	SESSIONS CASE	100800/2015	The State of Kalachowky Police Station Vs Prasad @ Digambar Vinayak Sawant	
9	SESSIONS CASE	100187/2016	THE STATE OF MAHIM POLICE STATION. Vs AFZAL AKHTAR SAYYED	

EVIDENCE

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10	SESSIONS CASE	101371/1992	The State Vs Nasim Ahmed Kamrudding Khan	
<u>COMPLIANCE</u>				
11	CRI REV APP	100044/2018	Rajeev Arjun Sawant - Petitioner (Orig. Accused no. 1) Vs Sayyed Hussein Peeran and The State of Maharashtra - Respondent (Respondent No. 1 / Orig. Complnt.)	Prasad D. Borkar
12	SESSIONS CASE	1000499/2018	The State of Maharashtra Pydhonie Police Station Vs Ashraf Siddique lakhani and Other 01	PP
13	SESSIONS CASE	101106/2019	The State of Maharashtra - Bandra Police Station Vs Vitthal Shivlingappa Bhajantri	APP
14	ABA	100498/2020	Parvez Gayasuddeen Khan @ Babu Bhai Vs State Bhoiwada Police Station	Rajesh P Khobragade And Raj S Gupta
<u>REPLY/SAY</u>				
15	SESSIONS CASE	101920/2019	The State of Maharashtra - Navghar Police Station Vs Ramiz Aarif Khan	APP
<u>APPEARANCE</u>				
16	SESSIONS CASE	101991/2019	The State of Maharashtra - Azad Maidan Police Station Vs Rajesh Dansen Vishwakarma @ Thapa	APP